

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(14) C.P.(IB)-445(MB)/2019

CORAM:

SHRI M.K. SHRAWAT  
Member (Judicial)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.12.2019**

NAME OF THE PARTIES: HNG Float Glass Ltd.

V/s

Renovations United LLP

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for Petitioner is present. None for Respondent.
2. Petitioner is directed to intimate the next date of hearing to the Respondent and file on record Affidavit of service along with tracking Report.
3. By the Order of the Bench matter is adjourned to **06.02.2020**.

Sd/-

**CHANDRA BHAN SINGH**  
**Member (Technical)**

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

02.12.2019  
Sushil